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OAH/92

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Serial No. or Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
11	229 94	<p>call on 6/1994 for hearing alongwith OA 440/91.</p> <p style="text-align: right;">fm Vice-Chairman <del>To/</del> Member(A)</p>	
12 6-5-94		<p>There is no time for the day. call on 11-94 for hearing alongwith OA-440/91.</p> <p style="text-align: right;">Vice-Chairman <del>To/</del> Member(A)</p>	
13 2.11.95		<p>None present for the petitioner though repeatedly called and again taken up for hearing after lunch hour. Respondents' counsel is present throughout. To give one more opportunity, adjourned to next week.</p> <p style="text-align: right;">VICE-CHAIRMAN <del>anur</del> MEMBER (ADMINISTRATIVE)</p>	
14	13-11-95	<p>None present for the applicant when it is taken up after lunch hour. Respondents' counsel present. Dismissed for default.</p> <p style="text-align: right;">Vice-Chairman <del>anur</del> Member(Admn.)</p>	